

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

58. C.P. 3662/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

v/s.

Magikwand Media Pvt Ltd

SECTION 271 OF THE COMPANIES ACT, 2013

ORDER

At the request of the Counsel for the Respondent, list this matter on 05.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)